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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 586/2001

New Delhi, this the 11th day of October, 2001

Hon'ble Shri Govindan S. Tampi, Member (A)
Hon'ble Shri Shanker Raju, Member (J)

Shri Suman Shanker
S/o Shri Shyam Sunder
R/o Flat No.1355, Block I
Type-A, Kalyanwas
Delhi.

Presently working as
Diary Dispatcher
Civil Division No.III
L.M. Bundh, Shastri Nagar
Delhi - 110 031.

...Applicant

(By Advocate Shri M.Mohsin Israily)

V E R S U S

UNION OF INDIA : THROUGH

1. Secretary to the Govt. of India
Irrigation & Power
Shastri Bhawan
New Delhi - 110 001.
2. State of Delhi
through Lt. Governor
Raj Niwas, Delhi - 110 054.
3. Flood Control & Drainage~
Division No.III, through
its Executive Engineer
L.M.Bundh Office Complex
Shastri Nagar, Delhi - 110 031.

...Respondents

(By Advocate Shri Harvir Singh)

O R D E R (ORAL)

By Hon'ble Shri Govindan S. Tampi,

Heard both the learned counsel for the
parties.

2. In this case, the applicant who is working
as a Dairy Despatcher with respondents since 1995 and
also performing the duties as a Gauge Reader since
1993 is praying that he may be regularised in either
of the posts in which he has been functioning with all

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consequential benefits. The prayer has been strongly endorsed by Shri M.Mohsin Israily, learned counsel for the applicant.

3. Shri Harvir Singh, learned counsel appearing for the respondents points out that while it is true that the individual has been performing the duties as Gauge Reader also, he has been paid overtime for the purpose and, therefore, there was no reason for him to complain.

4. We have carefully considered the matter and perused the material on record.

5. In as much as, it is admitted that he has been performing the duties, it would be in the ^{fitness} _{interest} of things that his case is considered for regularisation in accordance with rules. Therefore, we allow this OA and direct the respondents to consider the case of the applicant for regularisation in accordance with rules within a period of three months from the date of receipt of a copy of this order. No costs.

S. Raju

(Shanker Raju)
Member (J)

/vikas/

Govindan S. Tampli
Member (A)